



2026:AHC-LKO:3919-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

PUBLIC INTEREST LITIGATION (PIL) No. - 37659 of 2018

Naveen Prakash Srivastava

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Pwd And Ors.

.....Respondent(s)

Counsel for Petitioner(s)	:	Brijesh Kumar Singh, Manuvendra Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Heard.

2. Ms. Akansha Dubey, learned Additional Chief Standing Counsel for the State informs that at the time of filing the short counter affidavit in 2021, 22% of the construction of bridge had taken place as on 30.06.2021. Now, as per telephonic instructions received by her today, about 81% construction has already taken place. It is expected to be completed by June, 2026.

3. In view of the aforesaid, we have no reason to believe that the bridge would not be constructed as the per the aforesaid timeline. If it is not completed by then, the petitioner can approach the Court again.

4. With the aforesaid observations, the writ petition is **disposed of**.

(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

January 19, 2026

-Piyush-